

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**F.A. No. 312 of 2019**

Punam Devi

--- --- Appellant

Versus

Satish Kumar Panda

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**CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH**  
**HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**  
Through Video Conferencing

For the Appellant : Mr. Pravin Kumar Rana, Advocate

For the Respondent :

06/20.07.2020 Issue notice in the limitation matter (I.A. No. 1065 of 2020) as also on the main memo of appeal upon the sole respondent under registered cover with A/D as well as through speed post, for which, requisites etc. must be filed within three weeks.

**(Aparesh Kumar Singh, J.)**

**(Anubha Rawat Choudhary, J.)**